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Punjab Marriage Functions (Prohibition Of Ostentatious Displays And Wasteful Expenses) (Repeal) Act, 2006

1 of 2006

[28 March 2006]

CONTENTS

- 1. Short Title And Commencement
- 2. Repeal And Savings

Punjab Marriage Functions (Prohibition Of Ostentatious Displays And Wasteful Expenses) (Repeal) Act, 2006

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[28 March 2006]

An Act to repeal the Punjab Marriage Functions (Prohibition of Ostentatious Displays and Wasteful Expenses) Act, 2003. Preamble.- Whereas it is expedient to repeal the Punjab Marriage Functions (Prohibition of Ostentatious Displays and Wasteful Expenses) Act, 2003 in the manner hereinafter appearing; It is hereby enacted as follows:-

1. Short Title And Commencement :-

- (1) This Act may be called the Punjab Marriage Functions (Prohibition of Ostentatious Displays and Wasteful Expenses) (Repeal) Act 2006.
- (2) It shall come into force at once.

2. Repeal And Savings :-

- (1) The Punjab Marriage Functions (Prohibition of Ostentatious Displays and Wasteful Expenses) Act, 2003 (Act No.V of 2003) is hereby repealed.
- (2) Notwithstanding the repeal of the said Act under sub-section
- (1), the previous operation of law, validity of any action taken, order issued, directions given, any action duly done, any penalty or punishment awarded, judgment or order of any court of authority,

liability imposed or proceedings initiated thereunder shall not be affected.